

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P No46/2006

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Ashok Mittal & Anr. Versus- Uniworth Resorts Ltd & Ors		
Under Section	<b>397/398</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MR. SWARAJ SHAW, ADVOCATE  
MS. TITASH MUKHERJEE, ADVOCATE  
MS. SURUCHI KHUNTETA, ADVOCATE

PETITIONERS

Swarny Shaw  
24/10/17

**ORDER**

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Ld. Counsel for the petitioners informed that he has filed an appeal before the Hon'ble NCLAT against the orders dated 05/05/2017 and 08/08/2017, which is to be heard shortly. On this ground he sought adjournment. Prayer is allowed.

List on 08/12/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)